

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**Co. Appeal No. 5/252/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.05.2017**

Name of the Company: Registrar of Companies, Gujarat  
V/s.  
Trans Real Estate Pvt. Ltd.

Section of the Companies Act: Section 252 of the Companies Act, 2013

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE          |
|-------|------------------------|-------------|----------------|--------------------|
| 1.    | NAVIN PAHWA            | ADV.        | RESPONDENT     | <i>(Signature)</i> |
| 2.    |                        |             |                |                    |

**ORDER**

None present for Petitioner. Learned Advocate Mr. Navin Pahwa present for Respondent no. 1.

Learned Advocate Mr. Navin Pahwa filed Vakalatnama for Respondent no. 1.

Reply filed by the Respondent no. 1.

Proof of service filed.

List the matter on 19.05.2017 for hearing before admission as a last chance.

*(Signature)*  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 9<sup>th</sup> day of May, 2017.